

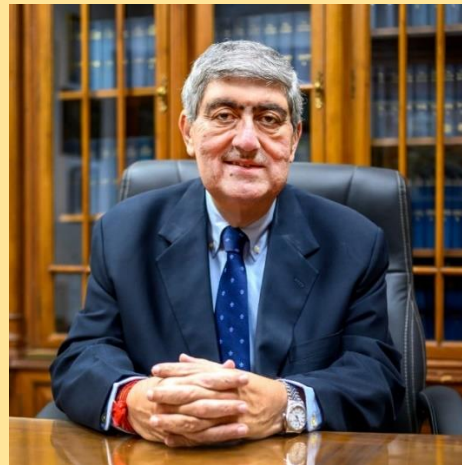
**INTERNATIONAL INSOLVENCY & BANKRUPTCY MOOT COMPETITION  
FOURTH EDITION: January (08 – 10), 2021**

**CENTRE FOR TRANSNATIONAL COMMERCIAL LAW (CTCL)  
NATIONAL LAW UNIVERSITY DELHI**

**Supported by  
UNCITRAL RCAP  
INSOLVENCY & BANKRUPTCY BOARD OF INDIA (IBBI)  
INSOL INDIA  
SOCIETY OF INSOLVENCY PRACTITIONERS OF INDIA (SIPI)**

VALEDICTORY SCHEDULE: Sunday, 10<sup>th</sup> January 2021, 3:00 – 4:00 PM

**Chief Guest: Hon'ble Mr. Justice Sanjay Kishan Kaul,  
Judge Supreme Court of India**



3:00-3:05 PM	<b>About the Moot</b> Dr. Risham Garg Associate Professor of Law & Director, Centre for Transnational Commercial Law National Law University, Delhi
3:05-3:15 PM	<b>Welcome Address</b> By Prof. (Dr.) Srikrishna Deva Rao Vice-Chancellor, National Law University, Delhi
3:15 - 3:25 PM	<b>Special Address</b> Shri Amarjit Singh Chandhiok, Sr. Advocate President, INSOL India
3:25 - 3:35 PM	<b>Address by Guest of Honour</b> Dr. M. S. Sahoo, Chairperson Insolvency and Bankruptcy Board of India
3:35- 3:50 PM	<b>Valedictory Address by Chief Guest</b> Hon'ble Mr. Justice Sanjay Kishan Kaul Judge, Supreme Court of India
3: 50-3:55 PM	<b>Prize Distribution</b>
3:55- 4:00 PM	<b>Vote of Thanks</b> By Prof. (Dr.) G.S. Bajpai Registrar, National Law University, Delhi.

Online link:

<https://app.livewebinar.com/104-183-569/869d719048a92401debd47595c7f9d67>